

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2022

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
Judicial Academy,
National Law University Campus,
Hajo Road, Amingaon, Kamrup
Assam.

Sub: 2 days Sensitization Program on Family Court Matters with specific focus on Family Court Counsellors.

Sir,

I am directed to refer to your letter No. JAA-11/2022-23/868 dated 13.09.2022, on the above subject, and to say that your request to nominate Ms. Illa Rawat, District Judge (Commercial Courts), Central District, Tis Hazari Courts, Delhi as Resource Person for the "2 days Sensitization Program on Family Court Matters with specific focus on Family Court Counsellors" to conduct two training sessions at Judicial Academy, Assam, Amingaon, Guwahati on 25.09.2022 has been acceded to.

Yours Sincerely

(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

No. 5303 /DHC/Gaz./G-3/2022

Dated: 21/09/22

✓ Copy along with copy of letter under reference forwarded to the Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi with the request to inform the officer concerned accordingly.

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 75424 Misc/Trng/Gaz./2022 Dated, Delhi the 22 SEP 2022

Copy forwarded along with its enclosures to the following, for information:-

- 1) Ms. Illa Rawat, District Judge, Commercial Court, Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.

(Kaveri Baweja)
Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi

JUDICIAL ACADEMY, ASSAM

National Law University Campus, Hajo Road, Amingaon, Kamrup
E-mail :- ja@assam.gov.in

No. JAA-11/2022-23/868

Date : 13.09.2022

From : Mir Alfaz Ali,
Former Judge, Gauhati High Court
Director, Judicial Academy, Assam

To
The Registrar General
High Court of Delhi

Sub : 2 days Sensitization Programme on Family Court Matters with specific focus on
Family Court Counsellors.

Greetings from Judicial Academy, Assam.

Judicial Academy, Assam has the privilege to invite Ms. Ila Rawat, District Judge (Commercial Courts), Delhi, as Resource Person for the "2 days Sensitization Programme on Family Court Matters with specific focus on Family Court Counsellors" organized by Judicial Academy, Assam on 25.09.2022 & 26.09.2022 for the serving Family Court Counsellors and other Grade- II Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.

May, I therefore, request you to allow Ms. Ila Rawat, District Judge (Commercial Courts), Delhi, to conduct two training sessions at Judicial Academy, Assam, Amingaon, Guwahati on 25.09.2022.

With regards,

Yours faithfully,

(Signature)
Director, 13.9.22
Judicial Academy, Assam

(Signature)
19/9/2022

2040/Pr
19/09/2022

R (v.v.) o/L

DR/403-IB)

(Signature)

(Signature)
19/9/22